

HIGH COURT OF MADHYA PRADESH

**MANOHAR MAMTANI
PRINCIPAL REGISTRAR (JUDICIAL)**

JABALPUR

D.O. No. 347 /Confdl./2015
II-15-12/2000(Part-11)

Dated 16th April, 2015

Subject : Regional Judicial Conference on "Strengthening Justice Delivery System : Tools and Techniques (West Zone) scheduled to be held from 15-17.05.2015, at Jodhpur, Rajasthan.

Refer. : Your letter No.1237, dated 22.03.2015 addressed to Hon'ble the Chief Justice.

Dear Dr. Oberoi,

On the above subject and reference, I am to state that following Judicial Officers whose names have been mentioned in the endorsement have been nominated to participate in the **Regional Judicial Conference on "Strengthening Justice Delivery System : Tools and Techniques (West Zone), scheduled to be held from 15th to 17th May, 2015 at Jodhpur, Rajasthan State.**

With regards.

Yours sincerely,


(MANOHAR MAMTANI)

To,
Dr. Geeta Oberoi,
Professor,
(Director In-Charge),
National Judicial Academy,
Bhadbhada Road, Suraj Nagar,
BHOPAL.

Endt. No. 348 /Confdl. /2015
II-15-12-2000 (Part-11)

Dated 16th April, 2015

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.

2.(A)

1. Shri Narendra Pratap Singh, III A.D.J., Ujjain.
2. Shri Sabhapati Yadav, I A.D.J., Gwalior.

3. Shri Ravinder Singh, I A.D.J., Burhanpur.
4. Ku. Sadhana Maheshwari, I A.D.J., Barwani.
5. Shri Rakesh Mohan Pradhan, IV A.D.J., Morena.
6. Shri Sanjeev Kumar Agrawal, II A.D.J., Gwalior.
7. Shri Madhusudan Mishra, IV A.D.J., Jabalpur.
8. Shri Iqbal Khan Ghauri, II A.D.J., Jaora, District Ratlam.
9. Shri Ram Gopal Singh, III A.D.J., Chhatarpur.
10. Shri Mohammad Musa Khan, V A.D.J., Mandsaur.
11. Shri Pradip Rathore, XX C.J.Cl.-I, Bhopal.
12. Shri Hidayatullah Khan, C.J.Cl.-I, Rehli, District Sagar.
13. Shri Amod Arya, XX C.J.Cl.-I, Indore.
14. Shri Ashutosh Agrawal, XXI C.J.Cl.-I, Indore.
15. Shri Kishore Kumar Gehlot, II C.J.Cl.-I, Neemuch.
16. Shri Vinod Kumar Patidar, C.J.Cl.-I, Sironj, District Vidisha.
17. Ku. Padma Jatav, AJ to C.J.Cl.-I, Narsingarh, District Rajgarh.
18. Shri Atul Saxena, II C.J.Cl.-II, Shajapur.
19. Shri Sandeep Kumar Jain, C.J.Cl.-II, Badnawar, District Dhar.
20. Shri Pushpak Pathak, I C.J.Cl.-II, Mauganj, District Rewa.

For information and compliance.

- o After attending the conference, the participants are requested to intimate the Registry about their participation in the conference.
- o **The participants are requested to bring their Laptop with them during the conference.**
- o **The participants are requested to intimate their travel plans, email address and cell phone numbers to Shri Baldeo Ram Chaudhary, Registrar (Admn.), Nodal Officer, Rajasthan High Court, Jodhpur, so that necessary arrangements regarding receiving/see off etc. may be made.**

Phone No. (Office) : 0291-2544013, 0291-2544069,

Cell No. : 08003395803,

Fax No. – 0291 - 2546974,

Email : wzrjc2015[at]gmail[dot]com

Website : www.hcraj.nic.in.

- (B) Participants are further directed to send comments/suggestions regarding experience of conference to Director, MPSJA, Jabalpur.

(C) The Officers nominated are further directed to arrange their Board Diary in such a manner that no case is listed on the dates, on which they are directed to attend this conference. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.

3. The District & Sessions Judge, **Ujjain / Gwalior / Burhanpur / Barwani / Morena / Jabalpur / Ratlam / Chhatarpur / Mandsaur / Bhopal / Sagar / Indore / Neemuch / Vidisha / Rajgarh / Shajapur / Dhar / Rewa** for information and necessary action.

You are further requested to send confirmation of receiving of this communication immediately, by fax.

4. The Registrar General, High Court of Rajasthan, Jodhpur for information and necessary action.

5. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officers nominated for imparting training to other Judicial Officers during various courses.

Encl. : Copy of Tantative Programme
Schedule.


(MANOHAR MAMTANI)
PRINCIPAL REGISTRAR (JUDICIAL)

N J A REGIONAL JUDICIAL CONFERENCE (WEST ZONE)
STRENGTHENING JUSTICE DELIVERY SYSTEM: TOOLS & TECHNIQUES (P-917)
Organized by Hon'ble Rajasthan High Court, Rajasthan State Judicial Academy and National Judicial Academy, India

Venue: (To be finalized later).

15th May, 2015 to 17th May, 2015 (TENTATIVE PROGRAMME SCHEDULE)

PREPARED & DEVELOPED BY PROF. S.P. SRIVASTAVA, REGISTRAR (ADMINISTRATION) IN-CHARGE

| | | | | | | | |
|--|--|--|---|--|---|--|---|
| FRIDAY 15 th May, 2015 Day 1 | SESSION 1 9:00 a.m. to 11:15 a.m. | T E A B R E A K | SESSION 2 11:30 a.m. – 1:00 p.m. | L U N C H B R E A K | SESSION 3 2:00 p.m. – 3:00 p.m. | T E A B R E A K | SESSION 4 3:15 p.m. – 5:00 p.m. |
| | Inaugural Session * 9:00 a.m. to 10:00 a.m. | | Transforming our Justice Delivery System : From Legalistic to Justice Orientation | | State of Justice Delivery System in India : Reflection by Judges (Breakout Group Discussions) | | State of Justice Delivery System in India : Reflection by Judges (Breakout Group Presentations) |
| | 10:00 a.m. - 11:15 a.m. Justice Delivery System in India : An Overview | | (1) Infrastructure Issues: What is need? (2) Court Managers: What are functions? What should be functions? (3) Bench & Bar relationship: Issues and Challenges. (4) Performance Assessments Unit System. (5) Low Civil Filings – causes and what does it indicates? | | (1) Infrastructure Issues: What is need? (2) Court Managers: What are functions? What should be functions? (3) Bench & Bar relationship: Issues and Challenges. (4) Performance Assessments Unit System. (5) Low Civil Filings – causes and what does it indicates? | | |
| SATURDAY 16 th May, 2015 | SESSION 5 9:30 a.m. – 11:15 a.m. | | SESSION 6 11:30 a.m. – 1:00 p.m. | | SESSION 7 2:00 p.m. – 3:15 p.m. | | SESSION 8 3:30 p.m. – 5:00 p.m. |
| | Criminal Justice System in India: Constitutional Perspective | | Management Tools to Reduce Life Span of Civil Litigation | | The Use of ICT Tools | | Judicial Initiatives for Litigant Friendly Environment in the Courts |
| SUNDAY 17 th May, 2015 Day 3 | SESSION 9 9:30 a.m. – 11:15 a.m. | | SESSION 10 11:30 a.m. – 1:00 p.m. | | | | |
| | ADR Mechanism and Role of Judges | | 11:30 a.m. – 12:30 p.m. Public Law Lecture | | | | |
| | | | 12:30 p.m. to 1:00 p.m. Valedictory Session * | | | | |

* Note: Schedule for Inaugural and Valedictory Sessions will be prepared by the Hon'ble Rajasthan High Court.